

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I SECTION I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 25 (RE-2001)/1997-2002
NEW DELHI, THE 2nd July, 2001

In exercise of the powers conferred under Paragraph 4.11 & 11.1 of the Export and Import Policy, 1997-2002, (incorporating amendments made upto 31.03.2001), the Director General of Foreign Trade hereby makes following amendment in Public Notice No. 19(RE-2001)/1997-2002 dt. 11.6.2001.

2. The Paragraph 2 of the said Public Notice may be amended to read as follows:-

“This will be effective from 1st October, 2001.”

3. This issues in Public interest.

(N.L.Lakhanpal)
Director General of Foreign Trade

Copy to all concerned,
By order

(A.K. Srivastava)
Dy. Director General of Foreign Trade
For Director General of Foreign Trade